

(b) if so, the details thereof;

(c) whether Government have examined the same; and

(d) when the final report is expected?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) The Report has covered the following issues:—

(i) the improvement in the living and working conditions of the constabulary so as to make them functionally more efficient; and

(ii) modalities of enquiries into public complaints against police behaviour so as to develop public confidence in the police administration.

(c) It will be examined in consultation with the State Governments and others.

(d) The National Police Commission expects to submit its final Report within about a year.

Use of Electronic Data Processing Equipment for Detection works by Police in Delhi

341. SHRI M. KALYANSUNDARAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that police officials in Delhi failed to make full use of the electronic data processing equipment for crime detection works;

(b) if so, the details thereof; and

(c) steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) and (c). Do not arise

Deterioration in Law and Order situation in the Country

342. PROF. P. G. MAVALANKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware and concerned about the distinctly deteriorating law and order situation in the country in general and in all the major urban agglomerations in particular;

(b) if so, what urgent steps have been taken to effectively check such a deterioration and indeed to improve the overall law and order situation in the country; and

(c) whether the said steps are yielding any concrete and fruitful results, and if so, the broad indications thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The law and order situation in the country generally is under control. Various aspects of law and order were reviewed in the Conference of Chief Ministers held on September 23-24, 1978 and in the Conference of Chief Ministers and Leaders of Opposition Parties held on December 17, 1978. The State Governments are fully alive to the situation and are taking all possible steps to maintain law and order.

Deliberations at sittings of N.D.C.

343. PROF. P. G. MAVALANKAR: Will the Minister of PLANNING be pleased to state:

(a) whether the National Development Council held one or more sittings in Delhi during the financial year 1978-79;

(b) if so, full facts thereof including the main subjects discussed and the States representatives who participated;

(c) whether any specific major agreements or consensus were arrived at as a result of the said deliberations; if so, broad indication thereto; and

(d) whether it is a fact that States failed to agree on the question of Aid and whether it was resolved that the Planning Commission would now determine the shares (of aid) of respective States?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). No meetings of the National Development Council were held during the financial year 1978-79. However, the National Development Council which met in March 1978, desired that a Committee be constituted to review the Centre-State financial relations, the working of the Gadgil Formula, and the scope of the Central and Centrally sponsored schemes. Accordingly, a Committee was constituted and this Committee has met twice during the year 1978-79. A list of State representatives who participated in the deliberations is laid on the Table of the House. [Placed in Library. See No. LT-3295/79].

(c) and (d). The deliberations at the Committee meetings were inconclusive. The various issues are further to be discussed at a meeting of the National Development Council scheduled to be held on February 24-25, 1979.

Constitution of Special Study Groups to examine problems of Police Force

344. PROF. P. G. MAVALANKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the various State Governments have constituted special study groups to consider the relevant issues, matters and problems dealing with the Police Force, its working and

its relations with the people; if so, facts thereof;

(b) whether the said study groups have submitted their respective reports to the National Police Commission and if so, who submitted and when;

(c) when is the National Police Commission's Report expected by Government; and

(d) whether one or more interim reports were submitted by the said Commission to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The Study Groups were formed in all the States, except Sikkim and Nagaland and in the Union Territories of Andaman & Nicobar Islands and Arunachal Pradesh.

(b) The reports of the Study Groups submitted on different dates, have been received by the National Police Commission in respect of the States of Andhra Pradesh, Bihar, Gujarat, Jammu and Kashmir, Meghalaya, Madhya Pradesh, Maharashtra, Kerala, Orissa Tamil Nadu, Uttar Pradesh & West Bengal and Union Territory of Andaman & Nicobar Islands. Interim Reports have also been received from the Study Groups of Raajasthan and Karnataka.

(c) and (d). The National Police Commission has submitted its first Report on the 7th February, 1979. The Commission expects to submit its final Report within about a year.

अधिकारियों के सेवाकाल में वृद्धि

345. श्री नवाब सिंह चौहान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्तमान सरकार ने सेवा-निवृत्त होने की प्राप्ति के पश्चात् सेवाकाल में वृद्धि की संकरी देने सम्बन्धी विषय में कोई परिवर्तन किया है तथा उसमें कोई परिवर्तन नहीं किया है ;